



IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE VIJU ABRAHAM

MONDAY, THE 23RD DAY OF FEBRUARY 2026 / 4TH PHALGUNA, 1947

WP(C) NO. 555 OF 2026

PETITIONER:

**MRPN MINORITY SHAREHOLDERS CUSTOMERS WELFARE
ASSOCIATION, REPRESENTED BY ITS PRESIDENT
MR. SUBRAMANIAN POTTY, KP 8/303, ANDOOR MADOM,
KURAKKADA (PO), ATTINGAL (VIA),
THIRUVANANTHAPURAM KERALA, PIN - 695014**

**BY ADVS.
SRI.NEBIL NIZAR
SHRI.N.KRISHNA MOORTHY
SHRI.AKHIL J CHANDRAN**

RESPONDENTS:

- 1 UNION OF INDIA REPRESENTED BY SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, GOVERNMENT OF INDIA
5TH FLOOR, A-WING, SASTRI BHAWAN, NEW DELHI,
PIN - 110001**

- 2 REGISTRAR OF COMPANIES- ERNAKULAM
CORPORATE LAW BHAWAN, OPPOSITE NPOL, BMC ROAD,
NGO QUARTERS, THRIKKAKARA, ERNAKULAM, PIN - 682021**



2026:KER:15964

**3 SERIOUS FRAUD INVESTIGATION OFFICE (SFIO)
 REPRESENTED BY ITS DIRECTOR, 2ND FLOOR, PT.
 DEENDAYAL ANTYODAYA BHAWAN, CGO COMPLEX,
 LODHI ROAD, NEW DELHI, PIN - 110003**

**BY ADV O.M.SHALINA, DEPUTY SOLICITOR GENERAL OF
 INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION
 ON 23.02.2026, THE COURT ON THE SAME DAY DELIVERED THE
 FOLLOWING:**



VIJU ABRAHAM, J.

W.P.(C) No.555 of 2026

Dated this the 23rd day of February, 2026

JUDGMENT

The petitioner has approached this Court with the specific grievance that no further proceedings have been initiated based on the final investigation report submitted by the 3rd respondent.

2. The learned Deputy Solicitor General of India, on instructions, submits that criminal complaints have already been preferred before the Additional Sessions Court, Ernakulam and that they are also initiated proceedings for winding up of the Company, which may require another 4 weeks.

Recording the said submission, this writ petition is closed.

Sd/-

VIJU ABRAHAM

JUDGE



APPENDIX OF WP(C) NO. 555 OF 2026

PETITIONER EXHIBITS

- Exhibit P1** **TRUE PHOTOCOPY THE GOVERNMENT ORDER NO.
03/324/2020/CL-II(DGCOA)(SR) DATED
07.01.2021**
- Exhibit P2** **THE TRUE COPY OF THE JUDGMENT DATED
03.06.2025 IN WP (CIVIL) NO.39488 OF 2024
PASSED BY THIS COURT**
- Exhibit P3** **THE TRUE COPY OF THE ORDER DATED
04.08.2025 IN WRIT PETITION (CIVIL)
NO.28019 OF 2020 PASSED BY THIS COURT**